

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4298
ANSWERED ON:20.02.2014
PERFORMANCE UNDER MGNREGS
Saroj Shri Tufani

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has assessed the performance of various States/Union Territories (UTs) under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof indicating the names of the States/UTs implementing the Scheme effectively and the States/UTs lagging behind in this regard;
- (c) whether the Government proposes to reward the States/UTs for better implementation of MGNREGS;
- (d) if so, the details thereof, State/UT-wise;
- (e) the details of the provisions and time-frame laid down for transfer of nodal officers responsible for implementation of the Scheme;
- (f) whether it is a fact that benefits under MGNREGS are accruing to influential persons including Sarpanch instead of poor/BPL people; and (g) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand-driven and right based wage employment programme. As per information provided by the States/UTs in the programme MIS, the average person days generated at the national level was 46 days per rural household in the financial year (FY) 2012-13. During the same period eighteen States have reported average person days per household lower than the national average. The State/UTs-wise average person days per household generated under MGNREGA are indicated in Annexure.
- (c) & (d): The Ministry has awarded five States viz. Bihar, Chhattisgarh, Sikkim, Tamil Nadu and Andhra Pradesh for effective implementation of activities under MGNREGA during the financial year 2012-13.
- (e): There is no provision and time frame laid down by the Ministry for transfer of nodal officers responsible for implementation under Scheme as the responsibility of implementation of provision under MGNREGA is vested with States/UTs.
- (f) & (g): MGNREGA is a demand driven and self targeting wage employment programme. States/UTs, being the implementing agencies, are responsible for effective implementation of the Scheme under MGNREGA.